

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **23.04.2024** THROUGH PHYSICAL HEARING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Canara Bank
Vs
Easun Reyrolle Ltd

MAIN PETITION NUMBER : IBA/1045&1169/2019

(IA/MA) APPLICATION NUMBERS

IA(IBC)/341(CHE)2024; IA/2187(CHE)/2023; IA/379(CHE)/2023; IA/1609(CHE)/2022;
IA/149(CHE)/2021; IA/203/CHE/2021; IA/273/CHE/2021; IA/922(CHE)/2023;
IA/1012(CHE)/2023; IA/1013(CHE)/2023; IA/1014(CHE)/2023; IA/2228(CHE)/2023s

S.NO.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
	B. Dhanaraj Asst by Mohammed Umar K Sangamithra Koghanathan	Counsel for Liquidator	
	M. S. VISWANATHAN K	Counsel for Applicant in IA/341/2024 IA/149/2021 for Respondent	M. S. Viswanathan
	T.K. Bhaskar Mayan Jain Niveditha Narayanan	Counsel for Respondents in IA/1609/22 & IA/273/21	Mayan Jain




3 IBA/1045&1169/2019

**IA(IBC)/341(CHE)2024; IA/2187(CHE)/2023; IA/379(CHE)/2023;
IA/1609(CHE)/2022; IA/149(CHE)/2021; IA/203/CHE/2021;
IA/273/CHE/2021; IA/922(CHE)/2023; IA/1012(CHE)/2023;
IA/1013(CHE)/2023; IA/1014(CHE)/2023; IA/2228(CHE)/2023**

ORDER

IA(IBC)/341(CHE)2024

Present: Ld. Counsel Shri. M S Viswanathan for the Applicant.

Ld. Counsel Shri. B Dhanaraj for the Liquidator.

Arguments on the applications partly heard.

Ld. Counsel for the parties are directed to file short submissions of arguments along with case laws within two weeks from today.

List the application for further arguments on **10.06.2024. (physical hearing)**

IA/2187(CHE)/2023

Present: Ld. Counsel Shri. Abishek Raman for the Applicant.

Ld. Counsel Shri. B Dhanaraj for the Liquidator.

Ld. Counsel for the Liquidator submits that the auction process has already been completed on 30.10.2023. As such nothing survives in the application.

Pleadings are complete.

Ld. Counsel for the parties are directed to file written synopsis within two weeks from today.

List the application for hearing on **10.06.2024. (physical hearing)**

IA/1609(CHE)/2022 ; IA/273/CHE/2021

Present: Ld. Counsel Shri. B Dhanaraj for the Liquidator.

Ld. Counsel Shri. Mayan Jain for the Respondents.

It is already 1.30 pm, other member has to hold Court No. 2 in second session.

List the applications for hearing on **10.06.2024. (physical hearing)**

IA/149(CHE)/2021; IA/203/CHE/2021

Present: Ld. Counsel Shri. B Dhanaraj for the Liquidator.

Ld. Counsel Shri. M S Viswanathan for the Respondents.

Ld. Counsel Shri. Dev Eshwar for the Respondent No. 2. / ICCI Bank.

Arguments on the applications heard.

Ld. Counsel for the parties are directed to file short submissions of arguments along with case laws within two weeks from today.

List the applications for hearing on **10.06.2024. (physical hearing)**

IA/922(CHE)/2023; IA/1012(CHE)/2023; IA/1013(CHE)/2023; IA/1014(CHE)/2023

These applications have already been disposed of. Registry is directed to delete these applications from the list.

IA/379(CHE)/2023, IA/2228(CHE)/2023

Present: Ld. Counsel Shri. S R Sundar for the Applicant.

Ld. Counsel Shri. B Dhanaraj for the Liquidator.

It is already 1.30 pm, other member has to hold Court No. 2 in second session.

List the applications for hearing on **10.06.2024. (physical hearing)**

Sd/-

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

(SANJIV JAIN)
MEMBER (JUDICIAL)